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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: The House will now take up Item No. 2, Papers to be laid on the Table.

â€¦ (Interruptions)

MADAM SPEAKER: Nothing will go on record except the Ministers' remarks.

(Interruptions) â€¦*

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Process Cum Product Development Centre (Technology Development Centre), Meerut, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Process Cum Product Development Centre (Technology Development Centre), Meerut, for the year 2010-2011.

(Placed in Library See No. LT 5413/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Footwear Training Institute (Technology Development Centre), Agra, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Footwear Training Institute (Technology Development Centre), Agra, for the year 2010-2011.

(Placed in Library See No. LT 5414/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Footwear Training Institute (Technology Development Centre), Chennai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Footwear Training Institute (Technology Development Centre), Chennai, for the year 2010-2011.

(Placed in Library See No. LT 5415/15/11)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) (i) Statement regarding Review by the Government of the working of the Bharat Bhari Udyog Nigam Limited, Kolkata, and its subsidiary for the year 2010-2011.
 - (ii) Annual Report of the Bharat Bhari Udyog Nigam Limited, Kolkata, and its subsidiary for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5416/15/11)

- (b) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5417/15/11)

- (c) (i) Statement regarding Review by the Government of the working of the Scooters India Limited, Lucknow, for the year 2010-2011.
- (ii) Annual Report of the Scooters India Limited, Lucknow, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5418/15/11)

- (d) (i) Statement regarding Review by the Government of the working of the Andrew Yule and Company Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the Andrew Yule and Company Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5419/15/11)

- (e) (i) Statement regarding Review by the Government of the working of the Cement Corporation of India Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5420/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Automotive Research Association of India, Pune, for the year 2010-2011.

(Placed in Library See No. LT 5421/15/11)

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2010-2011.

(Placed in Library See No. LT 5422/15/11)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the S.O. 2202(E) (Hindi and English versions) published in Gazette of India

dated 22nd September, 2011, making certain further amendments in the Schedule- I to the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, issued under sub-section (1) of Section 29 of the said Act.

(Placed in Library See No. LT 5423/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table a copy of the Notification No. G.S.R. 665(E) (Hindi and English versions) published in Gazette of India dated 8th September, 2011, containing corrigendum to the Collection to Statistics Rules, 2011 issued under sub-section (3) of Section 33 of the Collection of Statistics Act, 2008.

(Placed in Library See No. LT 5424/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the IRCON International Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the IRCON International Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5425/15/11)

- (b) (i) Review by the Government of the working of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5426/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare Organisation, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Railway Welfare Organisation, New Delhi, for the year 2010-2011.

(Placed in Library See No. LT 5427/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Bienco Lawrie Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the Bienco Lawrie Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5428/15/11)

- (b) (i) Review by the Government of the working of the GAIL (India) Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the GAIL (India) Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5429/15/11)

- (c) (i) Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 5430/15/11)

(2) A copy of the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Amendment Order, 2011 (Hindi and English versions) published in Notification No. G.S.R. 718(E) in Gazette of India dated 26th September, 2011 under sub-section (3) of Section 6 of the Essential Commodities Act, 1955.

(Placed in Library See No. LT 5431/15/11)

(3) A copy of the Statement (Hindi and English versions) explaining reasons for delay in laying the Annual Report and Audited Accounts* of the Rajiv Gandhi Institute of Petroleum Technology for the year 2009-2010.

(Placed in Library See No. LT 5432/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the year 2010-2011, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2010-2011.

(Placed in Library See No. LT 5433/15/11)

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